- (b) if so, the reasons therefor, and
- (c) the reasons, out of the said reasons, which have been addressed to double the income of farmers and the reasons on which the action is yet to be taken?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) Agriculture plays a vital role in the country's economy and given the importance of agriculture sector, the Government has substantially enhanced the budget allocation for the agriculture sector from ₹ 52,655.00 crore in BE 2017-18 to ₹ 1,34,399.77 crore in BE 2020-21.

Agriculture being a State subject, the State Governments take appropriate measures for development of agriculture in the State. However, Government of India supplements the efforts of States through appropriate policy measures and budgetary support. The Government of India supplements the efforts of the State Governments through various schemes/ programmes. The various schemes/ programmes of the Government of India are meant for the welfare of farmers by increasing production, remunerative returns and income support to farmers. A list of various initiatives taken by the Government are given in the Statement. [Refer to the Statement appended to the answer to USQ No. 2255 Part (a) and (b)]. All these steps of the Government of India are for the welfare of the farmers of the country.

Further, the Government had constituted an Inter-Ministerial Committee in 2016 to recommend a strategy for Doubling of Farmers' Income (DFI) by the year 2022. The DFI Committee submitted its report and thereafter the Government constituted an Empowered Body on 23.01.2019 to monitor and review the progress as per these recommendations. To achieve this, the Committee has identified seven sources of income growth *viz.*, improvement in crop productivity; improvement in livestock productivity; resource use efficiency or savings in the cost of production; increase in the cropping intensity; diversification towards high value crops; improvement in real prices received by farmers; and shift from farm to non-farm occupations.

Base income for doubling of farmers' income

2260. SHRI RAVI PRAKASH VERMA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has kept farmers' income of 2015-16 as the base for doubling of farmers' income by 2022;

- (b) if so, the details thereof along with the details of farmers' income taken as base income, State-wise; and
- (c) the details of increase/decrease of farmers' income during 2018-19 and 2019-20 in comparison with the base income of 2015-16, State-wise?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Doubling of Farmers' Income (DFI) Committee, which has submitted its report on September, 2018, containing the strategy for doubling of farmers income by the year 2022, has extrapolated the results of the year 2012-13 survey to the year 2015-16 at 2015-16 prices and shown that average farmers income stands at ₹ 96,703/- per year. State-wise average income of agricultural households at 2015-16 price is given in the Statement (See below).

(c) No survey has been conducted in recent past enabling comparison of farmers' income during 2018-19 and 2019-20 with the base income of 2015-16.

Statement State-wise average income of agricultural households at 2015-16 prices

Sl. N	o. Zone	State	2012-13	2013-14	2014-15	2015-16	
1	2	3	4	5	6	7	
1.	Northern Zone	Haryana	1,74,168	1,92,208	1,95,298	1,87,225	
2.		Punjab	2,17,450	2,33,868	2,41,399	2,30,905	
3.		Uttar Pradesh	59,716	66,398	70,256	78,973	
4.	North Eastern Zone	Arunachal Pradesh	1,22,115	1,34,987	1,53,420	1,76,152	
5.		Assam	80,327	87,064	90,496	85,962	
6.		Manipur	1,06,146	1,25,355	1,37,165	1,22,889	
7.		Meghalaya	1,43,315	1,51,708	1,60,200	1,80,384	
8.		Mizoram	1,09,401	1,28,802	1,47,279	1,28,494	
9.		Nagaland	1,14,394	1,42,187	1,54,835	1,37,139	
10.		Sikkim	83,251	93,279	1,04,315	1,20,633	
11.		Tripura	65,146	80,438	91,302	78,962	
12.	Eastern Zone	Bihar	44,167	41,752	44,848	45,317	

Source: DFI Committee's estimate